

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.2564
ANSWERED ON 04.08.2026

PANCHAYAT EMPOWERMENT & ACCOUNTABILITY INCENTIVE SCHEME

2564. SHRI RADHESHYAM RATHIYA:

SHRI SHANKAR LALWANI:

DR. HEMANG JOSHI:

SHRI BHARTRUHARI MAHTAB:

SHRI P P CHAUDHARY:

SHRI AMAR SHARADRAO KALE:

SHRI YOGENDER CHANDOLIA:

SHRI MUKESHKUMAR CHANDRAKAANT DALAL:

SHRI VISHWESHWAR HEGDE KAGERI:

DR. K SUDHAKAR:

SHRI CHINTAMANI MAHARAJ:

DR. HEMANT VISHNU SAVARA:

SHRI ANOOP PRADHAN VALMIKI:

SHRI DAMODAR AGRAWAL:

SHRI KOTA SRINIVASA POOJARY:

SHRI RAHUL SINGH LODHI:

DR. NISHIKANT DUBEY:

SHRI GODAM NAGESH:

SHRI AVIMANYU SETHI:

SHRI NALIN SOREN:

SHRI NABA CHARAN MAJHI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the current status of implementation of the Panchayat Empowerment & Accountability Incentive Scheme (PEAIS) and other capacity building initiatives in Gram Panchayats, UT and districts-wise including Karnataka, Cuttack and Palghar districts along with Pali and Dumka Lok Sabha Constituency;

(b) the details of funds sanctioned, released and utilised under these schemes during the last three years, State and district-wise including Karnataka, Cuttack and Palghar districts along with Pali and Dumka Lok Sabha Constituency;

(c) whether any assessment has been made regarding the impact of the said initiatives on the functioning good governance, transparency and delivery of services by Panchayati Raj Institutions, if so, the details thereof, State and district-wise including Dumka Lok Sabha Constituency; and

(d) the steps taken to strengthen training and capacity building of elected representatives and Panchayat functionaries and the number of persons trained and the key outcomes observed, State and district-wise including Karnataka, Cuttack and Palghar districts along with Pali and Dumka Lok Sabha Constituency?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) & (b) Ministry of Panchayati Raj (MoPR) had implemented Panchayat Empowerment and Accountability Incentive Scheme (PEAIS) w.e.f. the year 2011-12. From 2013-14 various schemes, including PEAIS, were subsumed in Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) scheme which is now revamped as Rashtriya Gram Swaraj Abhiyan (RGSA) scheme. Presently, National Panchayat Awards are conferred to Panchayats and other State/Union Territory (UT)/District level Institutions under the Incentivization of Panchayats (IoP), a central component of RGSA scheme.

Panchayat, being “Local Self Government”, is a State subject. However, MoPR has been implementing the Centrally Sponsored Scheme of RGSA since the financial year 2022-23. The main objective of the scheme is to build the capacity of Panchayati Raj institutions (PRIs) by creating a learning ecosystem, especially through training for the Elected Representatives (ERs), functionaries, and other stakeholders to develop their governance capabilities to function effectively, and also by supporting exposure visits, development of training modules and materials, etc. Under this scheme, the Ministry has strengthened the capacity of States/UTs, including the State of Karnataka, Cuttack and Palghar districts, along with Pali and Dumka Lok Sabha Constituency for training and capacity building of elected representatives and Panchayat functionaries by sanctioning institutional infrastructure at State Panchayat Resource Centres (SPRCs)/District Panchayat Resource Centres (DPRCs)/Block Panchayat Resource Centres (BPRCs), Panchayat Learning Centres (PLCs), Construction of DPRCs, Specialised Module development for Own Source Revenue, Management Development Programme, and Women Elected Representatives, conducting Training of Trainers (ToTs) on a limited scale. The details of elected representatives, functionaries and other stakeholders of Panchayats States/UTs-wise, including the State of Karnataka, Cuttack and Palghar districts along with Pali and Dumka Lok

Sabha Constituency and the trainings provided under Revamped RGSA since 2022-23 to 2026-27 (as on 10.07.2026) are at **Annexure-I**.

The details of functional PRCs sanctioned, DPRCs constructed and PLCs developed since 2022-23 to 2026-27 (as on 10.07.2026) under the revamped RGSA scheme are at **Annexure-II, III and IV**, respectively.

The Funds under the Revamped RGSA are released State/UT-wise, not District/GP-wise. The details of funds sanctioned, released and utilised under the RGSA scheme during the last three years, State/UT-wise, including the State of Karnataka, Cuttack district of Odisha, and Palghar district of Maharashtra, along with Pali Lok Sabha Constituency of Rajasthan, and Dumka Lok Sabha Constituency of Jharkhand, are at **Annexure-V**. The State/UT and District-wise details of award money released during the last three years (2023-2025) to the concerned awardee Gram Panchayats/Block Panchayats/District Panchayats/State level Institutions under the Incentivization of Panchayats scheme is at **Annexure-VI**.

(c) Yes Sir. An external evaluation of the Revamped RGSA has been undertaken through the Institute of Rural Management, Anand (IRMA), the report of which titled 'An Evaluation of Revamped Rashtriya Gram Swaraj Abhiyan (RGSA)' was released during the year 2026. The evaluations indicate that the scheme's structured, multi-layered capacity-building, combining classroom/thematic modules, exposure visits, and digital learning, has enhanced PRI capacities in Panchayat operations, planning, and implementation (including Gram Panchayat Development Plan), digital governance, citizen engagement, and financial management. Post-training assessments, record measurable gains in knowledge and practice, supporting more effective local governance and the 'Localisation of Sustainable Development Goals'. For the IoP component, the report by IRMA, inter-alia, observed that the said scheme has motivated Panchayats to improve their performance through transparent, performance-based recognition.

(d) As replied to part (a) & (b) above.

Annexure-I

**Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2564
answered on 04.08.2026**

**Year-wise and State/UT- wise details of the number of participants provided training
under the revamped RGSA**

Sl. No.	States	2022-23	2023-24	2024-25	2025-26	2026-27 (As on 10.07.2026)
1	Andaman & Nicobar Islands	1874	2865	5221	6354	0
2	Andhra Pradesh	649156	165001	325643	575492	49937
3	Arunachal Pradesh	3,711	6138	12344	15318	0
4	Assam	227733	348183	144936	173782	1251
5	Bihar	404406	163809	435896	275560	27818
6	Chhattisgarh	121099	163292	90559	182705	58987
7	Dadra & Nagar Haveli and Daman and Diu	575	1000	1073	3528	570
8	Goa	1777	3548	4519	3596	371
9	Gujarat	250	1938	90368	22806	1320
10	Haryana	4859	12431	11909	106603	1214
11	Himachal Pradesh	9531	92458	120455	13453	237
12	Jammu & Kashmir	284138	350026	82534	53912	0
13	Jharkhand	8302	54056	135817	134636	144
14	Karnataka	213467	363317	321380	284030	70
15	Kerala	179478	149153	129632	94601	1219
16	Ladakh	0	0	26	6400	0
17	Madhya Pradesh	281610	86884	242279	345621	20858
18	Maharashtra	1041165	984321	363111	124409	39503
19	Manipur	894	5591	195	6739	264
20	Meghalaya	11,588	74410	78537	89151	0
21	Mizoram	2659	9800	9841	23675	10058
22	Nagaland	1832	3435	4725	7758	2845
23	Odisha	79116	160774	279505	301680	22144
24	Puducherry	0	0	0	50	0
25	Punjab	36378	13359	122848	220862	10679
26	Rajasthan	2481	96389	71795	407326	90
27	Sikkim	13,552	11249	6709	10548	2140
28	Tamil Nadu	106560	101513	78490	80135	18894
29	Telangana	14506	2441	1701	105948	17547
30	Tripura	7743	63715	54228	75613	13056
31	Uttarakhand	263409	82712	22342	101331	0
32	Uttar Pradesh	48241	144374	76302	525719	80

33	West Bengal	174974	272762	228081	191971	16905
	NIRDPR and Others	5229	1438	1941	2,179	200
	Total	42,02,293	39,92,382	35,54,942	45,73,491	3,18,401

Source: As per Training Management Portal

Annexure-II

**Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2564
answered on 04.08.2026**

**State/UT-wise number of functional Panchayat Resource Centres sanctioned since 2022-23
to 2026-27 (as on 10.07.2026) under Revamped RGSA for strengthening training and
capacity building of elected representatives and Panchayat functionaries**

Sl. No.	State/UT	Functional SPRCs	Functional DPRCs	Functional BPRCs
1	Andaman & Nicobar Islands	1	0	0
2	Andhra Pradesh	1	26	660
3	Arunachal Pradesh	1	27	0
4	Assam	1	13	3
5	Bihar	1	38	0
6	Chhattisgarh	0	27	146
7	Dadra and Nagar Haveli and Daman and Diu	0	2	0
8	Goa	1	1	0
9	Gujarat	1	0	0
10	Haryana	1	22	0
11	Himachal Pradesh	1	4	0
12	Jammu & Kashmir	1	2	0
13	Jharkhand	1	24	264
14	Karnataka	1	30	216
15	Kerala	1	10	152
16	Ladakh	0	0	0
17	Lakshadweep	0	0	0
18	Madhya Pradesh	1	11	0
19	Maharashtra	1	1	0
20	Manipur	0	4	18
21	Meghalaya	1	12	55
22	Mizoram	1	8	20
23	Nagaland	1	0	0
24	Odisha	1	21	0
25	Puducherry	0	0	0
26	Punjab	1	22	154
27	Rajasthan	1	41	365
28	Sikkim	1	1	0
29	Tamil Nadu	1	37	388
30	Telangana	1	9	0
31	Tripura	1	3	58
32	Uttar Pradesh	1	25	0
33	Uttarakhand	1	0	0

34	West Bengal	1	26	345
	Grand Total	28	447	2,844

Annexure-III

**Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2564
answered on 04.08.2026**

State/UT and Year-wise number of DPRCs constructed under Revamped RGSA

Sl. No.	State/UTs	2022-23	2023-24	2024-25	2025-26	2026-27 (As on 10.07.2026)
1	Andaman & Nicobar Islands	0	0	0	0	0
2	Andhra Pradesh	0	0	0	1	0
3	Arunachal Pradesh	6	0	2	4	0
4	Assam	0	0	2	2	0
5	Bihar	0	0	0	0	0
6	Chhattisgarh	0	6	0	0	0
7	Dadra and Nagar Haveli and Daman and Diu	0	0	0	0	0
8	Goa	0	0	0	0	0
9	Gujarat	0	0	0	0	0
10	Haryana	0	0	0	0	0
11	Himachal Pradesh	0	0	2	0	0
12	Jammu & Kashmir	0	0	4	0	0
13	Jharkhand	0	0	0	0	0
14	Karnataka	0	0	0	1	0
15	Kerala	0	0	0	0	0
16	Ladakh	0	0	0	0	0
17	Lakshadweep	0	0	0	0	0
18	Madhya Pradesh	0	0	0	0	0
19	Maharashtra	0	0	3	0	0
20	Manipur	2	0	4	0	0
21	Meghalaya	0	0	0	0	0
22	Mizoram	2	0	0	0	0
23	Nagaland	0	0	0	0	0
24	Odisha	0	0	3	0	0
25	Puducherry	0	0	0	0	0
26	Punjab	0	0	0	0	0
27	Rajasthan	0	0	3	0	0
28	Sikkim	0	3	1	0	0
29	Tamil Nadu	0	0	0	5	0
30	Telangana	0	0	0	0	0
31	Tripura	0	0	2	0	0
32	Uttar Pradesh	0	0	2	0	0

33	Uttarakhand	0	0	2	0	0
34	West Bengal	0	0	0	0	0
	Total	10	9	30	13	0

Annexure-IV

**Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2564
answered on 04.08.2026**

**State/UT-wise and Year-wise number of Panchayat Learning Centers developed under
revamped RGSA**

S l. N o. .	State /UT	2022-23		2023-24		2024-25		2025-26		2026-27 (as on 10. 07.2026)		Total Ap proved	
		P L C a p p r o v e d	P L C D e v e l o p e d	P L C a p p r o v e d	P L C D e v e l o p e d	P L C a p p r o v e d	P L C d e v e l o p e d	P L C a p p r o v e d	P L C d e v e l o p e d	P L C a p p r o v e d	P L C D e v e l o p e d	P L C a p p r o v e d	P L C d e v e l o p e d
1	A & N Islands	2	2	2	1	1	1	6	6	AAP For FY 2026- 27 has not been consi dered so Far. S chem e is pen ding f or Rene wal	0	11	10
2	Andhra Pradesh	9	0	9	0	9	0	9	9		0	36	9
3	Arunachal Prade sh	23	0	23	0	50	7	37	0		3	133	10
4	Assam	2	0	4	0	14	0	14	14		0	34	14
5	Bihar	5	1	10	0	50	9	50	47		12	115	69
6	Chhattisgarh	0	0	0	0	5	0	9	9		0	14	9
7	Dadra and Nagar Haveli and Dam an and Diu	0	0	0	0	0	0	0	0		0	0	0
8	Goa	0	0	2	0	2	0	2	2		0	6	2
9	Gujarat	10	0	33	0	33	0	33	0		0	109	0
10	Haryana	25	0	9	2	9	0	22	22		0	65	24
11	Himachal Prades h	24	0	0	0	10	0	9	3		0	43	3
12	Jammu & Kash mir	12	0	12	12	20	0	60	20		0	104	32
13	Jharkhand	10	0	10	0	20	0	20	0		0	60	0
14	Karnataka	8	8	62	62	100	100	100	64		0	270	234
15	Kerala	10	0	14	0	28	20	45	16		0	97	36
16	Ladakh	10	0	4	0	4	0	4	0		0	22	0
17	Lakshadweep	0	0	0	0	0	0	0	0		0	0	0

18	Madhya Pradesh	9	7	10	0	20	10	203	104	0	242	121
19	Maharashtra	12	0	45	0	79	79	68	68	0	204	147
20	Manipur	4	0	4	0	4	0	4	1	0	16	1
21	Meghalaya	9	0	9	0	9	0	9	0	0	36	0
22	Mizoram	7	0	0	0	7	0	7	7	0	21	7
23	Nagaland	8	0	0	0	11	2	9	0	0	28	2
24	Odisha	9	0	60	0	60	60	100	100	0	229	160
25	Puducherry	0	0	0	0	0	0	0	0	0	0	0
26	Punjab	10	0	10	3	20	4	10	2	0	50	9
27	Rajasthan	5	0	66	0	66	62	1,133	10	0	1,270	72
28	Sikkim	15	0	15	10	20	9	10	0	0	60	19
29	Tamil Nadu	10	0	10	0	36	36	37	37	1	93	74
30	Telangana	9	0	9	0	9	0	9	0	0	36	0
31	Tripura	9	0	8	0	8	8	27	27	0	52	35
32	Uttarakhand	9	9	17	0	13	13	150	59	0	189	81
33	Uttar Pradesh	75	0	75	45	150	111	26	0	31	326	187
34	West Bengal	9	0	2	2	9	9	330	14	25	350	50
Total		359	27	534	137	876	540	2552	641	72	4321	1417

Annexure-V

**Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2564
answered on 04.08.2026**

**The details of funds sanctioned, released and utilised under the RGSA scheme during the
last three years, State/UT-wise**

(Rs. in Cr.)

Sl. No .	State	2023-24			2024-25			2025-26		
		Fu nd All oca ted	Fu nd s R ele ase d	Fu nd uti liz ed *	Fu nd All oca ted	Fu nd s R ele ase d	Fu nd uti liz ed *	Fu nd A lloc ate d	Fu nds Re lea sed *	Fu nd util ize d*
1	Andaman & Nicobar Islands	0.79	0.79	1.28	2.12	2.12	1.18	1.00	1.00	2.12
2	Andhra Pradesh	0.00	0.00	21.35	2.52	2.52	59.64	35.00	35.00	77.29
3	Arunachal Pradesh	72.09	72.09	89.97	70.00	70.00	77.94	57.00	57.00	62.51
4	Assam	77.70	77.70	91.41	60.00	60.00	71.87	64.00	64.00	72.09
5	Bihar	25.00	25.00	51.81	0.00	0.00	75.08	26.00	26.00	40.00
6	Chhattisgarh	17.57	17.57	22.25	16.50	16.50	34.12	29.00	29.00	42.77
7	Dadra & Nagar Haveli and Damian & Diu	1.00	1.00	0.38	1.00	1.00	0.24	1.25	1.25	1.99
8	Goa	0.89	0.89	1.00	1.35	1.35	1.29	1.00	1.00	2.39
9	Gujarat	0.00	0.00	1.28	0.00	0.00	15.48	8.00	8.00	15.57
10	Haryana	0.00	0.00	8.84	5.00	5.00	8.22	17.91	17.91	37.82
11	Himachal Pradesh	19.31	19.31	69.30	27.21	27.21	42.94	14.00	14.00	21.63
12	Jammu & Kashmir	65.00	65.00	98.61	65.00	65.00	57.89	57.00	57.00	78.99
13	Jharkhand	31.00	31.00	25.95	0.00	0.00	26.47	15.20	15.20	33.51
14	Karnataka	20.00	20.00	39.02	16.25	16.25	49.53	11.03	11.03	24.53
15	Kerala	10.00	10.00	37.04	10.00	10.00	32.65	18.00	18.00	28.97
16	Ladakh	1.00	1.00	0.80	0.00	0.00	0.58	0.72	0.72	0.92
17	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
18	Madhya Pradesh	32.17	32.17	74.16	40.00	40.00	96.82	49.95	49.95	86.19
19	Maharashtra	116.12	116.12	194.26	80.00	80.00	134.79	54.49	54.49	91.33
20	Manipur	9.56	9.56	8.34	0.00	0.00	3.91	1.48	1.48	9.79
21	Meghalaya	6.00	6.00	6.26	8.00	8.00	7.60	5.02	5.02	6.72
22	Mizoram	10.00	10.00	15.64	12.00	12.00	19.63	16.50	16.50	21.03
23	Nagaland	10.00	10.00	5.46	10.00	10.00	15.32	10.70	10.70	13.16
24	Odisha	27.33	27.33	44.22	20.00	20.00	60.15	62.24	62.24	109.62

25	Puducherry	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Punjab	10.00	10.00	23.06	5.00	5.00	23.89	30.30	30.30	56.93
27	Rajasthan	21.72	21.72	40.12	15.00	15.00	30.88	13.00	13.00	42.13
28	Sikkim	6.00	6.00	7.90	7.00	7.00	7.19	3.21	3.21	6.79
29	Tamil Nadu	0.00	0.00	25.98	45.00	45.00	63.69	20.00	20.00	59.03
30	Telangana	20.00	20.00	20.47	0.00	0.00	8.99	3.00	3.00	29.31
31	Tripura	7.43	7.43	10.96	10.00	10.00	20.24	29.99	29.99	32.40
32	Uttar Pradesh	84.13	84.13	158.95	38.77	38.77	180.84	28.05	28.05	80.67
33	Uttarakhand	64.67	64.67	66.29	50.00	50.00	63.72	44.09	44.09	49.45
34	West Bengal	33.69	33.69	57.32	52.68	52.68	82.56	40.00	40.00	77.49
	Other Implementing Agency	14.69	14.69	-	23.77	23.77		23.63	23.63	
	Total	814.86	814.86	1319.68	694.17	694.17	1375.34	791.76	791.76	1338.77

***Fund utilization includes the Central Share, the State Share, and the unspent balance of the previous year. Funds released represent the Central Share only. For FY 2025–26, the releases comprise funds through both SNA till 30th June 2025 and SNA-SPARSH since 1st July 2025.**

Annexure-VI

**Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2564
answered on 04.08.2026**

**Details of State/UT and District-wise Award Money released under the Incentivization of
Panchayats scheme during last 3 years (2023-2025)**

Sl. No.	State/UT	District Panchayat / State level Institution	Award Money Released to the concerned awardee Gram/Block/District Panchayat or State Institution during last 3 year (2023-2025) (Rs. in crores)	Funds/Award Money utilized (Rs. in crores)
1	Andaman and Nicobar Islands	South Andamans	0.75	0.75
2	Andhra Pradesh	Chittoor	2.5	2.5
3	Andhra Pradesh	Visakhapatnam	3	3
5	Andhra Pradesh	Krishna	1.5	1.5
6	Andhra Pradesh	Y.S.R.	0.75	0.75
7	Andhra Pradesh	Prakasam	0.25	0.25
9	Andhra Pradesh	Tirupati	1	1
12	Assam	Nagaon	1.75	1.75
13	Assam	Majuli	1	1
18	Assam	State Institute of Panchayat and Rural Development	0.5	0.5
19	Bihar	Muzaffarpur	0.5	0.5
20	Bihar	Nalanda	0.5	0.5
21	Bihar	Jehanabad	0.5	0.5
22	Bihar	Rohtas	1.25	1.25
23	Bihar	Samastipur	0.5	0.5
24	Chhattisgarh	Surguja	0.5	0.5
25	Chhattisgarh	Dhamtari	1	1
27	Chhattisgarh	Jashpur	0.25	0.25
28	Gujarat	Panch Mahals	1	1
29	Himachal Pradesh	Hamirpur	0.75	0.75
30	Himachal Pradesh	Shimla	1.75	1.75
32	Himachal Pradesh	Mandi	0.25	0.25
33	Himachal Pradesh	Lahaul and Spiti	1	1

34	Jammu & Kashmir	Budgam	0.25	0.25
35	Jammu & Kashmir	Udhampur	0.75	0.75
36	Jammu & Kashmir	Kupwara	0.5	0.5
37	Jammu & Kashmir	Baramulla	0.75	0.75
38	Jharkhand	Giridih	1	1
39	Jharkhand	Pakur	0.75	0.75
40	Karnataka	Kodagu	1	1
41	Karnataka	Udupi	5	5
44	Karnataka	Bengaluru Urban	0.75	0.75
48	Karnataka	Hassan	0.75	0.75
49	Kerala	Alappuzha	2	2
50	Kerala	Malappuram	1.5	1.5
52	Kerala	Thrissur	0.5	0.5
53	Kerala	Wayanad	1	1
55	Kerala	Kerala Institute of Local Administration	2	2
61	Ladakh	Leh Ladakh	1.5	1.5
63	Maharashtra	Sangli	2	2
65	Maharashtra	Kolhapur	0.5	0.5
66	Maharashtra	Pune	1	1
67	Maharashtra	Nashik	0.5	0.5
68	Maharashtra	Satara	2.5	2.5
69	Maharashtra	Gondia	2	2
71	Maharashtra	Bhandara	1	1
72	Maharashtra	Yashwantrao Chavan Academy of Development Administration	0.5	0.5
78	Mizoram	Saitual	1.5	1.5
79	Mizoram	Mamit	1	1
80	Odisha	Ganjam	17.125	17.125
86	Odisha	Sundargarh	0.5	0.5
90	Odisha	Koraput	3	3
91	Odisha	Sundargarh	0.5	0.5
92	Odisha	Sundargarh	0.75	0.75
93	Odisha	State Institute of Rural Development and Panchayat Raj	0.75	0.75
95	Odisha	Kendujhar	0.5	0.5
96	Odisha	Sundargarh	0.375	0.375

99	Odisha	Mayurbhanj	0.75	0.75
100	Odisha	State Institute of Rural Development and Panchayat Raj	0.75	0.75
101	Sikkim	Gyalshing	0.5	0.5
102	Tamil Nadu	Coimbatore	2	2
104	Tamil Nadu	Tenkasi	0.5	0.5
106	Telangana	Bhadradi Kothagudem	1	1
107	Telangana	Jangoan	1	1
108	Telangana	Peddapalli	1.25	1.25
109	Telangana	Rajanna Sircilla	0.5	0.5
110	Telangana	Mahabubnagar	1	1
111	Telangana	Mominpet	0.75	0.75
112	Telangana	Suryapet	1	1
113	Telangana	Karimnagar	1.75	1.75
114	Telangana	Mulugu	3	3
115	Telangana	Adilabad	0.5	0.5
116	Telangana	Rangareddi	1.75	1.75
118	Telangana	Vikarabad	0.5	0.5
119	Telangana	Sangareddy	0.25	0.25
121	Telangana	Jogulamba Gadwad	0.75	0.75
122	The Dadra and Nagar Haveli and Daman and Diu	Dadra and Nagar Haveli	2	2
123	Tripura	Tripura Tribal Areas Autonomous District Council	3	3
124	Tripura	Unakoti	1.5	1.5
126	Tripura	Gomati	8	8
132	Tripura	West Tripura	0.25	0.25
133	Tripura	Sepahijala	5	5
134	Uttar Pradesh	Siddharth Nagar	0.5	0.5
135	Uttar Pradesh	Moradabad	1.75	1.75
136	Uttar Pradesh	Bareilly	0.75	0.75
137	Uttar Pradesh	Agra	1	1
